

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 62 OF 2019 IN  
DFR NO. 4839 OF 2018**

**Dated: 18<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tavalgeri Solar Power Project LL.P & Anr. ....Appellant(s)  
Vs.  
Gulbarga Electricity Supply Company Limited & Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shubhranshu Padhi  
Mr. Ashish Yadav**

**ORDER**

Issue notice to Respondents, returnable on 1-2-2019. Dasti, in addition, is permitted.

List the matter on **1-2-2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/vg*